

THE MINISTER OF ENERGY (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) to (d). According to DESU, the unauthorised colonies of North Chhajupur and Jyoti Nagar (East Delhi) were electrified in September, 1989. The electric connections in the electrified colonies are released by DESU in completion of the prescribed commercial formalities including proof of lawful occupancy. No DESU employee is authorised to accept any payment on its behalf without issuing a proper receipt. Appropriate action is taken against the concerned employee if any specific case of irregularity is brought to the notice of DESU. A Vigilance Department also exists in DESU to check corruption against its employees.

Electricity supply to Tube-Wells in Rural Areas of Delhi

9800. SHRI TARIF SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether electricity supply to tube-wells in rural areas in Delhi is given by drawing wires over electric poles often resulting in theft of these-wires and delay in replacement of wires and restoration of electricity;

(b) if so, whether it is proposed to supply the electricity through underground lines; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) According to DESU, power supply to the tube-wells in the rural areas in Delhi is given through overhead electric lines. Cases of theft of wires are reported to the police and supply is restored by replacement of wires as promptly as possible.

(b) and (c). Underground cables in the agricultural field are likely to be damaged frequently and endanger human safety. Maintenance of underground cables passing through the agricultural fields would also be more difficult. It is, therefore, not technically-feasible and desirable to use underground cables for giving tube-well connections in the rural areas.

Employment on Compassionate Grounds

9801. SHRI RAM SAGAR (Saidpur): Will the Minister of ENERGY be pleased to state:

(a) the number of applications pending in the Rural Electrification Corporation for employment on compassionate grounds;

(b) since when are these applications pending and the reasons therefor;

(c) whether any applications are pending for employment on compassionate grounds in his Ministry and other departments under it; and

(d) if so, the action taken thereon so far, department-wise?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) There are two applications at present pending with Rural Electrification Corporation for employment on compassionate grounds.

(b) The first application is dated 30th August, 1989 and second application dated 30th March, 1990. These two cases are pending because there is no provision in Rural Electrification Corporation Service Rules for appointment on compassionate grounds.

(c) and (d). Information is being col-